

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. No. 119(ND) 12

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

NAME OF THE COMPANY: Atul Nath & Anr M/s Ashok Manufacturing
Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Saurabh Kalia, Advocate

For the Respondent (s): Ms. Arushi Gupta and Ms. Srujana Suman Mund,
Advocates

ORDER

Renotify this case before the Special Bench on 9th March, 2018 at 2
PM.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)